

(A)
FORM NO.4

(See Rule 12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA of 199 8

Applicant (s) B. U. Rao Respondent (s)

Advocate for Applicant (s) D.R. Patnaik Advocate for Respondent (s)

K.K. Das

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

REGISTER


Registrar

20.10.98

Seen the petition. Heard the learned counsel for the petitioner Shri D.R. Patnaik. After hearing the learned counsel for the petitioner and perusing the records, we feel that this application can be disposed at the admission stage in terms of the prayer made by the learned counsel for the petitioner in course of his submission. It is submitted by the learned counsel that the petitioner has made a representation on 30.9.95/15.12.1995 to Chief Personnel Officer (Sig & Tel), S.E. Railway, Garden Reach, Calcutta-43 claiming seniority in between S/Shri N.C. Das and Om Prakash Ram, whose names have been shown in Sl.Nos. 146 and 147 of the seniority list of TM/WTH/TCM of S&T Department. Learned counsel for the petitioner also submitted that he has filed a representation to Res.2 on 23.7.1998 at Annexure-5, but this representation is only for seeking permission to file a case. In view of this, this Original Application is disposed of with a direction to Respondent No.3 to dispose of the representation dated 30.9.1995/15.12.1995 filed by the petitioner strictly in accordance with rules in case the same is still pending with him within a period of 60 days from the date of receipt of a copy of this order and communicate the decision thereon to the petitioner within 15 days thereafter. We may make it clear that we are making no comments on the merits of the petitioner's claim which should be decided strictly in accordance with law.

220 form 50/1-11
for Rego pl.

DR
13/10/98

for Admn
DR
16/10/98

S/JM

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order of 20.10.98.

A copy of order may be given to both the counsels - accordance with rules.

With the above direction Original Application 519/98 is disposed of at the admission stage.

Shri D.N.Mishra, learned Senior Standing Counsel appearing on behalf of the respondents is present and heard.

Hand over copies of the order to learned counsel for both sides and copies of the order be sent to respondents along with copies of the application.

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VICE-CHAIRMAN
MEMBER (JUDICIAL)

Re:
 D.N.Mishra
 22.10.98

Order of 20.X.98

A copy of application with order may be sent to all respondents by regd. post.

Re:
 D.N.Mishra
 23.10.98

23.X.98